

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1016
ANSWERED ON:17.07.2014
LOAN TO GUJARAT MINORITY FINANCE DEVELOPMENT CORPORATION
Jardosh Smt. Darshana Vikram

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government of Gujarat has sent any proposal to the Union Government to waive the interest amount on overdue loan given to Gujarat Minority Finance Development Corporation;
- (b) if so, the action taken by the Union Government in this regard;
- (c) whether the said loan is given to beneficiaries affected by the Gujarat Earthquake in 2001 and communal riots of 2002; and
- (d) if so, the reasons for not considering the proposal positively?

Answer

MINISTER OF MINORITY AFFAIRS (DR. NAJMA A. HEPTULLA)

(a) to (d): A proposal to waive the interest amount on overdue loan of Gujarat Minorities Finance and Development Corporation (GMFDC) was received. The National Minorities Development and Finance Corporation (NMDFC), in order to ascertain that the most part of the said loan was given to the beneficiaries affected by earthquake of 2001 and communal riots of 2002, requested the GMFDC / State Government to furnish beneficiary-wise details in the prescribed format for further consideration. The matter was again discussed in the Review meeting held on 1.3.2013 with the Managing Director of GMFDC and he was requested to furnish the required information for consideration of waiver. The said details have not been received from the GMFDC.